

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 485
(To be answered on the 25th July 2024)**

PILOT DUTY NORMS

485. SHRI SELVAGANAPATHI T.M.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the Directorate General of Civil Aviation has brought out new pilot duty norms which have been implemented from 1.6.2024 and if so, the details thereof;
- (b) whether it is also true that recent pilot deaths has led to the urgency of the implementation of the said norms and if so, the details thereof;
- (c) the guidelines prescribed in the new duty norms for the pilots;
- (d) whether it is also true that most of the airlines have urged the government to postpone the implementation of the said norms; and
- (e) if so, the decision of the DGCA in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (e): DGCA has issued Revision 2 to CAR Section 7 Series J Part III Issue III dated 26.03.2024 which contains pilots duty norms. As per para 2.2 of the CAR all operators engaged in scheduled air transport operations may continue to operate in compliance with CAR Section 7 Series J Part III Issue III Revision I dated 24th April,2019 till approval of their respective scheme in compliance with the aforesaid Revision 2 of the CAR.

Rule 39B of the Aircraft Rules, 1937 regarding Medical Standards of flight crew stipulates that no license or rating required for any of the personnel of the aircraft shall be issued or renewed unless the applicant undergoes a medical examination with an approved medical authority and satisfies the medical standards as notified by the Director General. In compliance with the same, DGCA has issued regulations which specify the medical requirements for flight crew license and ratings. The regulations are based on the provisions of ICAO Annex 1 and its amendments. For a commercial pilot's license, a Class 1 medical assessment is required which is carried out by medical boards

at the Indian Air Force Medical Centers. As such, the medical screenings of the pilots is done from time to time based on international practices.
